

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.170 of 2013 & Appeal No. 20 of 2014

Dated : 8th July, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the Matter of:

Appeal No.170 of 2013

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s): Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.1 & 2

Mr. Sriranga S. for R-3

Appeal No.20 of 2014

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s): Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.1

ORDER

Rejoinder in Appeal No. 20 of 2014 has been filed by the learned Sr. Counsel for the Appellant today, after serving copy on the other side.

At the request of the learned Sr. Counsel for the Appellant, post the matter for further hearing on **23rd July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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